

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023

(Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				Nil				NA	
2	Liquidation costs incurred till date				Nil				NA	
3	Secured financial creditors	3	24,00,29,365.90	3	24,00,29,365.90	Nil	Nil	Nil	1	Claim of South Indian Bank was considered as received in CIRP of CD.
4	Unsecured financial creditors	Nil	Nil	Nil	Nil	Nil	Nil	Nil	2	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	3	
6	Operational creditors (Employees)	1	6,85,833.00	1	Nil	Nil	Nil	6,85,833.00	4	
7	Operational creditors (Government Dues)	4	8,95,32,715.00	4	8,95,32,715.00	Nil	Nil	Nil	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	15,01,86,445.70	2	15,01,86,445.70	Nil	Nil	Nil	6	

9	Other stakeholders, if any (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	
Total		10	48,04,34,359.60	9	47,97,48,526	Nil	Nil	6,85,833.00		

Annexure-1

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023

(Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Axis Bank Limited	12.04.2023	17,02,53,257.00	17,02,53,257.00	Secured	17,02,53,257.00	Yes		17,02,53,257.00	35.49	Nil	Nil	Nil	Nil	
2	Axis Bank Limited	12.04.2023	3,83,96,038.41	3,83,96,038.41	Secured	3,83,96,038.41	Yes		3,83,96,038.41	8.00	Nil	Nil	Nil	Nil	
3	The South Indian Bank Limited		3,13,80,070.49	3,13,80,070.49	Secured	3,13,80,070.49	Yes		3,13,80,070.49	6.54	Nil	Nil	Nil	Nil	Claim of South Indian Bank was considered as received in CIRP of CD.

Annexure-5

Name of the corporate debtor: Goodday Ventures (India) Pvt. Ltd.; Date of commencement of liquidation: 03/03/2023; List of stakeholders as on: 12/05/2023
(Note: The Liquidator had received the order of Commencement of Liquidation on 13.03.2023)

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Deputy Commissioner of State Tax		12.04.2023	7,71,31,889.00	7,71,31,889.00	Unsecured	NA	NA	16.08	Nil	Nil	Nil	Nil	
2	Employee State Insurance Corporation			380188.00	380188.00	Unsecured	NA	NA	0.08	Nil	Nil	Nil	Nil	
3	The Income Tax Officer (TDS)-1 (2) (3), Mumbai			47,29,080	47,29,080	Unsecured	NA	NA	0.99	NA	NA	NA	NA	
4	Joint Commissioner (In Situ), Central Tax			72,91,558.00	72,91,558.00	Unsecured	NA	NA	1.52	NA	NA	NA	NA	

